

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:--11697- JK (LD ) of 2024**  
**DATED:- 01 - 07 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 01- 07 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.  
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.11697-JK(LD) of 2024 dated 01.07.2024

S No.	Case No.	Case Title	OIC
1	OWP No.1855/20 15	Abdul Rahman Kawa V/State and others.	Sandeep Singh Bali, Collector, Land Acquisition, PWD, Srinagar
2	LPA No.73/2024	Abdul Qayoom Beigh and another Vs State of J&K &Ors	Sajad Rasool Shah, Tehsildar South
3	WP(C) No.655/202 4	Shakeel Ahmad Malik Vs UT of J&K &Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
4	WP(C) No. 2729/2019	Fayaz Ahmad Bhat &Ors Vs State of J&K &Ors	Syed Ahmad Kataria, Addl. District Commissioner, Srinagar
5	WP(C) No.727/202 4	M/s Abdul Hamid bhat & Firdous Ahmad Bhat &Anr Vs UT of J&K &Ors.	Muzamil Zaman, Tehsildar Pantha Chowk
6	WP(C) No.700/202 4	Aftaf Ahmad Dandroo &Ors Vs Commr/Secy to Govt. of J&K &Ors.	Sajad Rasool Shah, Tehsildar South
7	WP(C) No.820/202 4	Mst Misra and Ors V/s UT of J&K and Ors.	M. Iqbal Zargar, Tehsildar Eidgah
8	WP(C) No.821/202 4	Abdul Hamid Bhat &Ors Vs UT of J&K &Ors.	M. Iqbal Zargar, Tehsildar Eidgah
9	OWP No.486/199 9	Manmohan Singh Gauri Vs State of J&K &Ors.	Nasir Mehmood Khan, Assistant Commissioner, Nazool, Srinagar.



10	WP(C) No.878/2024	Sanjay Dhar &Ors Vs UT of J&K &Ors.	Sajad Rasool Shah, Tehsildar South
11	WP(C) No.799/2024	Atiqa Begum &Ors Vs UT of J&K &Ors.	Sajad Rasool Shah, Tehsildar South
12	WP(C) No.760/2024	Mohsin Zaffar Shah &Ors Vs UT of J&K &Ors.	Syed Ahmad Kataria, Addl. District Commissioner, Srinagar
13	WP(C) No.712/2024	Mst. Nusrat-un-Nisa Qureshi &anr Vs UT of J&K &Ors.	M. Iqbal Zargar, Tehsildar Eidgah
14	WP(C) PIL No. 5/2023	Mir Mohammmd Shafi Vs UT of J&K &Ors.	Ajaz Ahmad Shah, Assistant Commissioner, Srinagar
15	CCP(S) No.142/2024	Vaqar Yousuf Vs Bilal Mohiuddin Bhat & Anr.	Ajaz Ahmad Shah, Assistant Commissioner, Srinagar
16	WP(C) No.1206/2024	Mukhtar Ahmad makayi Vs UT of J&K & Ors.	Sajad Rasool Shah, Tehsildar South
17	OWP No.913/2014	Masood Aslam Wajai V/S State of Jk & others.	Sajad Rasool Shah, Tehsildar South
18	OWP No.1941/2017	Mst. Taja D/o Late Ghulam Qadir Rather R/O Rajbagh Sgr V/S State and Others	Sajad Rasool Shah, Tehsildar South
19	CCP(S) No.533/2023	Ghulam Mohammad Wani & others Vs Atal Dullo&Ors	Muzamil Zaman, Tehsildar Pantha Chowk

*Muzamil Zaman*

20	CCP(S) No.163/2024	Dileep Kumar Arora Vs Alok Kumar & Ors.	Sajad Rasool Shah, Tehsildar South
21	LPA No.113/2024	Abdul Hamid Kaloo Alias Dangola Vs UT of J&K & ors.	Zubair Ahmad, Tehsildar North
22	CCP(D) No.3/2024 in OWP No.1595/20 13	Sanjay Khazanchi Vs Vijay Kumar Bidhuri, Div. Com, Kmr&Anr.	Sandeep Singh Bali, Collector, Land Acquisition, PWD
23	WP(C) No.349/202 4	Mst. Shabeena Khan Vs Govt. of J&K & Ors.	Aijaz Ahmad Shah, Assistant Commissioner, Srinagar
24	OWP No.858/200 8	Chaman Lal V/s Lalita Kumari and Ors.	Kifayat Ali, Tehsildar Chanapora
25	WP(C) No.980/202 4	B.M Scientific Company Through its prop. Masood Ahmad Mir Vs UT of J&K & Ors.	Syed Ahmad Kataria, Addl. District Commissioner, Srinagar

*Sajad Rasool Shah*

1.	OWP 2288/ 2018	Gh Mohammad Malik vs State &	Tehsildar Kupwara (Mr. Sahib Zada Niyaz Ahmad Bhat) 7006403174 Tehsildarkupwara1@gmail.com
2.	Contempt No 467/2021 SWP No 1397/2007	Abdul Ahad Sofi Vs Viful Patil and Others	ACD Kupwara(Mr. Muzaffar Ahmad Sheikh) 9906561113  Kupwara.acd@gmail.com
3.	O.A No ...../2021	Ab Gaffar Malik Vs UT of J & k and others	District Sheep Husbandry Officer Kupwara (Ms.Dr.Sheikh Ishrat) 7780856867
4.	WPC No 1526/2021	Mushtaq Ah Malik &Ors Vs UT of J & k and others	Tehsildar Trehgam(Mr. Abdul Majeed Rather, Jr. JKAS) 7006744406 trehgantehsildar@gmail.com
5.	WPC No: ____/2021	Mohd Shafi Bhat V/s UT of J&K and Ors	AD Food Kupwara(Mr. Iftikaar Ahmad Khan) 9797850045 adfscakupwara@gmail.com
6.	WPC No: 943/2022	Safeer Ahmad V/s UT of J&K and Ors.	SDM Karnah(Mr. Zaffar Ahmad Lone, JKAS) 9469344261 Sdmkarnah1@gmail.com
7.	WPC No: ____/2022	Aijaz Ahmad Bhat and Ors V/s UT of J&K and Ors	District Treasury Officer, Kupwara( Mr. Abdul Salaam Kumar) 7006356437 dtkup-jk@nic.in
8.	WPC No: 1694/2022	Mohd Amin Lone Vs UT of J & K and Ors	Tehsildar Handwara(Mr. Zeeshan Khan, Jr. JKAS) 9906666054 tehsildarhandwara@gmail.com

*Zeeshan Khan*

9.	WPC NO: ...../2022	Mohd Akbar Sheikh Vs UT of J & K and Ors	ACD Kupwara( Mr. Muzaffar Ahmad Khan) 9906561113 Kupwara.acd@gmail.com
10.	WPC No: ...../2022	Mohd Iqbal Lone Vs UT of J & K and Ors	Executive Engineer PHE, Jal Shakti Kupwara( Er. Rafiq Ahmad) 7889517577 Xenphekupwara11@gmail.com
11.	WPC No: 1569/2022	Ab Majeed Lone Vs UT of J & K and Ors	ACD, Kupwara( Mr. Muazaffar Ahmad Sheikh) 9906561113 Kupwara.acd@gmail.com
12.	WPC No: ...../2022	Ab Majeed Sheikh Vs UT of J & K and Ors	SDM, Karnah (Mr. Zaffar Ahmad Lone, JKAS) 9469344261 Sdmkarnah1@gmail.com
13.	WPC No: _____/2022	GhMohiUd Din Bhat and Ors v/s UT of J&K and Ors.	Tehsildar, Lalpora(Mr. Saqib Murtaza, Jr. JKAS) 7006284860 Tehsilalpora123@gmail.com
14.	CM No. _____/2022 COD/CM No: _____/2022 In OWP No. 1771/2013	Bashir Ahmad Malik and Ors V/s District Development. Commissioner, Kupwara and Ors.	Tehsildar Kupwara.( Mr Sahib Zada Niyaz Ahmad Bhat) 7006403174 Tehsildarkupwara1@gmail.com
15.	WPC NO. _____/2022	Yamin Dedar and Ors V/s UT of J&K and Ors.	SDM, Karnah(Mr. Zaffar Ahmad Lone, JKAS) 9469344261 Sdmkarnah1@gmail.com
16.	WPC No. 140/2023	Ab Gani Lone V/s UT of J&k and Ors	Tehsildar Kralpora(Mr. Abdul Manan Wani) 7780898851 tehsilkralpora@gmail.com

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17.	WPC No: 134/2023	Mohd Younis Khawaja V/s UT of J&K and Ors	SDM Karnah(Mr. Zaffar Ahmad Lone, JKAS) 9469344261 Sdmkarnah1@gmail.com
18.	WPC No: 854/2023	Mushtaq Ahmad Mir Vs UT of J & K and Ors	ACR, Kupwara( Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 Acr-kupwara@jk.govt.in
19.	WPC No: ____/2023	Mohd Jamal Dhobi Vs UT of J & K and Ors	SDM Sogam (Mr. Javed Naseem Masoodi, JKAS) 9469118187 sdmlolab@gmail.com
20.	WPC No: 82/2023	Abdul Gani Dar Vs UT of J & K and Ors	Tehsildar Drugmulla(Mr. Vikram Jeet Singh) 7889753813 tehsildarofficedrugmulla@gmail.com
21.	WPC No: 1108/2023	Liyakat Ali Badana Vs UT of J & K. and Ors	ACR Kupwara. (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 Acr-kupwara@jk.govt.in
22.	WPC No: 600/2023	Inhabitants of Village Nawagabra Vs UT of J & K and Ors	SDM Karnah(Mr. Zaffar Ahmad Lone, JKAS) Sdmkarnah1@gmail.com  9469344261
23.	WPC No: 593/2023	Bashir Ahmad Teli Vs UT of J & K and Ors	ACR Kupwara (Mr. Mumtaz Ahmad pir, JKAS) 9596323457 Acr-kupwara@jk.govt.in
24.	WPC No: 829/2023	Gh Ahmad Sheikh Vs UT of J & K and Ors	Tehsildar Tarathpora(Mr. Sheikh Ajaz Ahmad) 7006956177 tehsildarrahmalltarathpora@gmail.com
25.	WPC No: 441/2023	Abdul Gani Mir Vs UT of J & K and Ors	Tehsildar QaziabadKralgund(Mr. Ghulam Rasool Bhat) 9906905373 tehsildarqaziabad@gmail.com

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26.	WPC No: 197/2023	Aijaz Abdullah Lone Vs UT of J & K and Ors	Tehsildar Kralpora(Mr. Abdul Manan Wani) 7780898851 tehsilkralpora@gmail.com
27.	WPC No: 996/2023	Ab Khaliq Mir Vs UT of J & K and Ors	Tehsildar Handwara(Mr. Zeeshan Khan, Jr JKAS) 9906666054 tehsildarhandwara@gmail.com
28.	WPC No: 945/2023	Subha Cheechi Vs UT of J & K and Ors	Tehsildar Lalpora(Mr. Saqib Murtaza, Jr. JKAS) 7006284860 Tehsillalpora123@gmail.com
29.	WPC No: 1134/2023	Gh Hassan Magaray Vs UT of J & K and Ors	Tehsildar Drugmulla(Mr Vikram Jeet Singh) 7889753913 tehsildarofficedrugmulla@gmail.com
30.	WPC No: 1035/2023	Inhabitants of Village Sherkoote Vs UT of J & K and Ors	Tehsildar Tarathpora(Mr. Sheikh Ajaz Ahmad) 7006956177 tehsildarramhalltarathpora@gmail.com
31.	WPC No: 1093/2023	Gh Mohideen Bokhan Vs UT of J & K and Ors	Tehsildar Karnah(Mr. Mohd Amin Bhat) 7006248450 tehsildarkarnah@gmail.com
32.	WPC No: 997/2023	Sarwar Poswal Vs UT of J & K and Ors	Tehsildar Karnah( Mr. Mohd Amin Bhat) 7006248450 tehsildarkarnah@gmail.com
33.	WPC No: 511/2023	Inhabitants of Village Teethwal Karnah Vs UT of J & K and Ors	SDM Karnah(Mr. Zaffar Ahmad Lone, JKAS) 9469344261 Sdmkarnah1@gmail.com
34.	WPC No: 718/2023	Gh Mohideen Ganaie Vs UT of J & K and Ors	Tehsildar Kralpora(Mr. Abdul Manan Wani) 7780898851 tehsilkralpora@gmail.com

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35.	WPC No: 958/2023	Mohd Shafi Naikoo Vs UT of J & K and Ors	Tehsildar Kralgund Qaziabad (Mr. Ghulam Rasool Bhat) 9906905372 tehsildarqaziabad@gmail.com
36.	WPC No: 852/2023	Ashiq Hussain Mir Vs UT of J & K and Ors	Tehsildar Tarathpora (Mr. Sheikh Ajaz Ahmad ) 7006956177 tehsildarramhalltarathpora@gmail.com
37.	WPC No: 1079/2023	Ashiq Hussain Ganaie Vs UT of J & K and Ors	ACR Kupwara (Mr. Mumtaz. Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
38.	WPC No: 1036/2023	Khazir Mohd Payer Vs UT of J & K and Ors	Tehsildar Kralpora (Mr. Abdul Manan Wani) 7780898851 tehsildarkralpora@gmail.com
39.	WPC No: 1084/2023	Mohd Iqbal Tass Vs UT of J & K and Ors	Tehsildar Kupwara (Mr Sahib Zada Niyaz Ahmad Bhat) 7006403172 Tehsildarkupwara1@gmail.com
40.	WPC No: 966/2023	Mohd Ashraf Lone Vs UT of J & K and Ors	Tehsildar Drugmulla (Mr Vikram Jeet Singh) 7889753913 Tehsildarofficedrugmulla@gmail.com
41.	WPC No: 442/2023	Nazir Ahmad Sheikh Vs UT of J & K and Ors	Tehsildar Kralgund (Mr. Gh Rasool Bhat) 9906905373 tehsildarqaziabad@gmail.com
42.	WPC No: 692/2023	Habibullah Malik Vs UT of J & K and Ors	EXEN Municipal Council Kupwara (Ms Farhana Showkat) 6005240998 eomckupwara@gmail.com
43.	WPC No: 712/2023	Khazir Mohammad Malik Vs UT of J & K and Ors	Tehsildar Tarathpora (Mr Sheikh Ajaz Ahmad) 7006956177 tehsildarramhalltarathpora@gmail.com

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44.	WPC No: 1243/2023	Gh Mustafa Mughal Vs UT of J & K and Ors	Tehsildar Karnah(Mr. Mohd Amin Bhat) 7006248450 tehsildarkarnah@gmail.com
45.	WPC No: 1312/2023	Gh Rasool Dar Vs UT of J & K and Ors	Tehsildar Kupwara(Mr Sahib Zada Niyaz Ahmad Bhat) 7006403174 Tehsildarkupwara1@gmail.com
46.	WPC No: 1395/2023	Mohd Sadiq Bhat Vs UT of J & K and Ors	ADC Handwara(Mr. Aziz Ahmad Rather, JKAS) 9419091042. tehsildarhandwara@gmail.com
47.	WPC No: 1606/2023	Hilal Ah Khan Vs UT of J & K and Ors	Tehsildar Kupwara(Mr. Sahib Zada Niyaz Ahmad Bhat) 7006403174 Tehsildarkupwara1@gmail.com
48.	WPC No: 1163/2023	Mohd Abbas Sheikh Vs UT of J & K and Ors	Tehsildar Karnah(Mr. Mohd Amin Bhat) 7006248450 tehsildarkarnah@gmail.com
49.	WPC No: 1388/2023	Ab Rashid Poswal Vs UT of J & K and Ors	Tehsildar Karnah (Mr. Mohd Amin Bhat) 7006248450 Tehsildarkarnah@gmail.com
50.	WPC No: 944/2023	MirullahDhound Vs UT of J & K and Ors	Tehsildar Karnah(Mr. Mohd Amin Bhat) 7006248450 tehsildarkarnah@gmail.com
51.	WPC No: 1673/2023	Khazir Mohd Ganaie Vs UT of J & K and Ors	Tehsildar Kralpora(Mr. Abdul Manan Wani) 7780898851 tehsilkralpora@gmail.com

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52.	WPC No: _____/20 23	Ali Mohd Khowja Vs UT of J & K and Ors	Tehsildar Tarathpora(Mr Sheikh Ajaz Ahmad) 7006956177  Tehsildarramhalltarathpora@gmail.com
53.	WPC No: 1414/2023	Mohd Farooq Khan Vs UT of J & K and Ors	Tehsildar Trehgam(Mr. Abdul Majeed Rather, Jr. JKAS) 7006744406 Trehgamtehsildar@gmail.com
54.	WPC No: 2102/2023	Mansoor Ah Khoja	Tehsildar Karnah(Mr. Mohd Amin Bhat) 7006248450  Tehsildarkarnah@gmail.com
55.	WPC No: 1741/2023	Haji Gh Qadir Magray Vs UT of J & K and Ors	Tehsildar Kupwara (Mr. Sahib Zada Niyaz Ahmad bhat) 7006403174 Tehsildarkupwara1@gmail.com
56.	WPC No: 2246/2023	Inhabitants of Village Syed Abad Kupwara Vs UT of J & K and Ors	EXEN Municipal Council Kupwara (Ms Farhana Showkat) 6005240998 eomckupwara@gmail.com
57.	WPC No: 1785/2023	Muneer Ahmad Khan Vs UT of J & K and Ors	Tehsildar Qaziabad(Mr. Gh Rasool Bhat) 9906905373 tehsildarqaziabad@gmail.com
58.	WPC No: 1706/2023	Mohd Iqbal Kakroo Vs UT of J & K and Ors	SDM Karnah(Mr. Zaffar Ahmad Lone, JKAS) 9469344261 Sdmkarnah1@gmail.com
59.	WPC No: 1673/2023	Khazir Mohd Ganaie Vs UT of J & K and Ors	Tehsildar Kralpora(Mr. Abdul Manan Wani) 7780898851 Tehsilkrpor@gmail.com

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60.	WPC No: 1484/2023	AB Aziz Khan Vs UT of J & K and Ors	Executive Officer Municipal Committee Kupwara (Ms Farhana Showkat) 6005240998 eomckupwara@gmail.com
61.	WPC No: 1438/2023	Hafeeza Begum Vs UT of J & K and Ors	Tehsildar Tarathpora(Mr. Sheikh Ajaz Ahmad) 7006956177 Tehsildarramhalltarathpora@gmail.com
62.	OWP No: 1995/2023	Ali Mohd Sofi Vs UT of J & K and Ors	Tehsildar Drugmulla(Mr Vikram Jeet Singh) 7889753913 tehsildarofficedrugmulla@gmail.com
63.	OWP NO: 2457/2023	Ali Mohd Wani V/S UT of J&K and Ors.	ACR Kupwara(Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
64.	WPC NO: 2900/2023	MOhd Shafi Dar and Ors V/S UT of J&K and Ors.	Assistant Commissioner Development Kupwara 9906561113 Kupwara.acd@gmail.com
65.	WPC No: 2985/2023	Mohd Ashraf Ganaie and Ors V/S UT of J&K	Tehsildar Kupwara (Mr. Sahib zada Niyaz Ahmad Bhat) 7006403174  Tehsildarkupwara1@gmail.com
66.	WPC No: 3008/2023	Ashiq Hussain Ganaie and Ors Vs UT of J & K and Ors	ACR Kupwara(Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
67.	WPC No: 2728/2023	Mohd Haneef Lone Vs UT of J & K and Ors	ADC, Kupwara(Mr Mohd Rouf Rehman) 9419040800 dckup-jk@nic.in

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68.	OWP No: 3108/2023	Mohd Afzal Shah Vs UT of J & K	Tehsildar, Kupwara (Mr. Sabib Zada Niyaz Ahmad Bhat) 7006403174 Tehsildarkupara1@gmail.com
69.	WPC No: 3241/2023	Mushtaq Ah Dar	ACR, Kupwara (Mr Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
70.	WPC No: 3299/2023	GhMohiUd Din Malik and Ors Vs UT of J & K and Ors	Tehsildar, Drugmulla ( Mr Vikram Jeet Singh) 7889753913  Tehsildarofficedrugmulla@gmail. com
71.	WPC No: 3351/2023	Rubeena Manzoor Vs UT of J & K and Ors	ACR, Kupwara (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
72.	WPC No: 3238/2023	Mohd Rafiq Malkar Vs UT of J & K and Ors	ACR, Kupwara (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
73.	WPC No: 3271/2023	Mohd Ashraf Ganaie Ors and Ors Vs UT of J & K and Ors	ACR, Kupwara (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
74.	WPC No: 3245/2023	Irfan Ahmad Shah and Ors and Ors Vs UT of J & K and Ors	ACR, Kupwara (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
75.	WPC No: 3230/2023	Nazir Ahmad Lone Vs UT of J & K and Ors	ACR Kupwara (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
76.	WPC No: 3371/2023	Mohd Rafiq Wani Vs UT of J & K and Ors	ACR, Kupwara (Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in

*Razvi*

77.	WPC No: _____/2023	Inhabitants of Village Hardu Ring Vs UT of J & K and Ors	ACR, Kupwara(Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
78.	WPC No: 3363/2023	Yaar Mohd Khan Vs UT of J & K and Ors	ACR, Kupwara(Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
79.	WPC No. 520/2023	Showkat Ahmad Mir V/s Govt of J&K	Ms Ayushi Sudan(IAS) 9596745550 dckup-jk@nic.in
80.	WPC No. 3493/2019	Abdul Hamid Shah V/s UT of J&K	ACR Kupwara( Mr. Mumtaz Ahmad Pir, JKAS) 9596323457 acr-kupwara@jk.govt.in
81.	WPC No: 40/2024	Mohd Maqbool Khan and Ors Vs UT of J & K and Ors	SDM, Karnah( Mr. Mohd Amin Bhat) 9469344261 Sdmkarnah1@gmail.com
82.	WPC No: 156/2024	Inhabitants of WulramaMuqam Vs UT of J & K and Ors	ADC Handwara(Mr. Aziz Ahmad Rather, JKAS) Adchandwara26@gmail.com  9419091042
83.	WPC No: 361/2024	Ghulam Mohd Khan and Ors Vs Joint FC Revenue and Ors	Tehsildar, Kralpora(Mr. Abdul Manan Wani) 7780898851 TehsilKralpora@gmail.com
84.	WPC No: 394/2024	Rayees Ahmad Bhat Vs UT of J & K and Ors	SDM, Sogam(Mr. Javed Naseem Masoodi, JKAS) 9469918187 Sdmlolab@gmail.com

*R. J. J. J.*